

Declaration of Assets and Liabilities

Year 2021-2022

I, Manoj Kumar, son/daughter/wife of
aged 47 years, belonging to Office Attendant (Farash)
service and presently working as Bihar Legislative Assembly Patna,
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,000/-	Manoj Kr.	Rina Devi	Khushbu Sonam	Rahul Kr. Ku Sandip
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Bank Saving Account 12,000/-	"	"	"	"
(iii)	Bonds, Debentures and Shares in companies	NIL	"	"	"	"
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 36,600 yearly	"	"	"	"
(v)	Motor Vehicles (details of make, etc.)	NIL	"	"	"	"
(vi)	Jewellery (give details of weight and value)	Gold 20 gram Silver 250 gram	"	"	"	"
(vii)	Other assets, such as values of claims / interests	NIL	"	"	"	"

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

- Manoj Kumar

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2 1/2 Dismal Manoj Kr.	Pina Devi	Khushbu	Sonam	Rahul kr Sandip kr.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBT Bihar Vidhan Mandal Patna	11,67,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

- मनीष कुमार

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	25000 / Income Tax office.	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-850

Gender :-

M (M/F)

Date of Birth :-

02/01/1974 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Legislative Assembly Bihar Patna
(Full Name e.g. B.A.S.-Bihar Administrative Service, Attendant (Farash)
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: Manoj Kumar

Designation: Attendant (Farash)

Department: Legislative Assembly Bihar Patna.

Place: Patna

Date: 15-02-2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

✓ Manoj Kumar